

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 103
(IB)-1276(PB)/2019

IN THE MATTER OF:

Mr. Ashok Kumar

.... Petitioners/Applicant

v.

Dwarika Infocom Pvt. Ltd. & Ors.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 03.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner

Mr. Sandeep Mahapatra, Adv.

For the Respondent

Mr. Deepak Dhingra, Adv.

ORDER

For order see, CP. No. (IB)-1159(PB)/2019.

03.07.2019
Ritu Sharma